

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 1586/1998

New Delhi this the 18th day of August, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Jitender Kumar Tanwar
S/O Shri Sukhvir Singh Tanwar,
R/O WZ-698, Naraina Village,
New Delhi-110028.

... Applicant

(By Shri K. N. Bahuguna, Advocate)

-Versus-

1. Union of India through the
Secretary, Ministry of Home Affairs,
Government of India,
North Block,
New Delhi.

2. Chairman,
Staff Selection Commission,
12, CGO Complex, Lodi Road,
New Delhi-110003.

3. Regional Director (NR),
Staff Selection Commission,
12, CGO Complex, Lodi Road,
New Delhi-110003.

... Respondents

O R D E R (ORAL)

Shri Justice K. M. Agarwal :

Heard the learned counsel for the applicant on admission.

2. Although the applicant was eligible and selected for the post of Clerk, he has not received appointment letter so far and, therefore, this OA has been filed.

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(3)

3. It is also stated that the representation Annexure A-4 was made on 7.8.1998 but no reply has been received.

4. We are of the view that this OA can be disposed of at the admission stage itself by directing the respondents to decide the applicant's representation dated 7.8.1998 within a period of two months from the date of receipt of a copy of this order. In fact, the representation was made very recently and, therefore, only after waiting for some more time the applicant should have approached the Tribunal.

5. This OA is accordingly disposed of by directing the respondents to dispose of the said representation within a period of two months from the date of receipt of a copy of this order. If not satisfied with the result of his representation, the applicant shall be at liberty to approach the Tribunal again with a fresh application in accordance with law.

JK

(K. M. Agarwal)
Chairman

R. K. Ahuja -
(R. K. Ahuja)
Member (A)

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